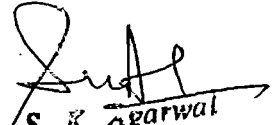


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C.A.T. Bench, JAIPUR

Date of Order	Orders
<u>6.11.2000</u>	Mr. Shu Kumar, Counsel for the applicant. Mr. V.D. Sharma, Counsel for the respondents. The learned Counsel for the applicant seeks permission to withdraw his OA. In view of the submissions made before us, we dispose of this OA as withdrawal.  GOPAL SINGH DISTRICT JUDGE  S. R. Agarwal Member (Judicial)

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C. J. Singh
10/11/20
10/11/20
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2.29/2000